

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO. HC. VII-111/2012/4575/A**

From :- Shri Saptarshi Garg,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Raktim Duarah,  
District & Sessions Judge,  
Nagaon.

Dated Guwahati, the <sup>th</sup> 24 June, 2022.

Sub:- **Station leave permission.**

Ref:- Your letter No. DJN/4647 Dated the 22.06.2022.

Sir,

With reference to the above, I am directed to inform you that you have been granted **station leave permission, with the official vehicle, at own cost, from the evening of 24.06.2022 till the morning of 27.06.2022**, as prayed for. Further, the Addl. District & Sessions Judge, FTC, Nagaon and in his absense the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

*Sd/-*

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-111/2012/4576/A, dated , 24-06-2022**

Copy to:

1. The Project Manager, Gauhati High Court.

*Sd/-*  
**JT. REGISTRAR (VIGILANCE)**

*Rda*